

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 34 of 2015 in
DFR No. 3158 OF 2014 &
I.A. No. 172 of 2015**

Dated: 20th August, 2015

In the matter of:-

Rattan India Power Ltd.

Versus

Uttar Pradesh Electricity Regulatory Commission & Anr.

...Appellant(s)

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **16.09.2015.**

COURT MASTER